

**Construction of Drains by DDA in
Lawrence Road**

10529. SHRI MANOHAR LAL SAINI: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government are aware that the work of constructions of drains etc. in the Lawrence Road quarters area has not been undertaken so far either by the Municipal Corporation Delhi or DDA;

(b) whether due to the absence of proper drainage system the area has become a breeding ground for mosquitoes and the people of this area are likely to be attacked by Malaria;

(c) if so, what action has been taken by Government to remedy the situation;

(d) what amount has been allocated for laying of drains etc. and for other amenities for the welfare of the residents of Lawrence Road area; and

(e) when the work will be started?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) to (e). The information is being collected and will be laid on the Table of the Sabha.

**Disposal price of LIG Flats in
Ber Sarai**

10530. SHRI KACHARULAL JEMRAJ JAIN;

SHRI ANNASHEB P.
SHINDE;

Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the criteria followed in determining the disposal price of a LIG DDA flats in Ber Sarai *Vis-a-Vis* the cost of construction paid to the contractor, the cost of land, the administrative charges, and interest, etc. charged by D.D.A.;

(b) the price of a flat in three-storeyed LIG DDA flats Ber Sarai charged is much more than the price of a flat in double-storeyed LIG DDA flats in Katwaria Sarai when flats in both the colonies were constructed and allotted simultaneously;

(c) whether the price of a ground floor LIG Flat in other DDA colonies is more than the price of flat on first and second floor whereas the price charged for the first and second floor flats in Ber Sarai is more than the price of a flat on ground floor though their area is more; and

(d) if so, the reasons thereof and the steps being taken to mitigate this injustice?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) to (d). The information is being collected and will be laid on the Table of the Sabha

**Konarak and other ancient Temples in
Orissa**

10531. SHRI GIRIDHAR GOMANGO: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether his Ministry received memorandum from the Government of Orissa regarding the preservation and protection of the ancient temples including Konarak temple;

(b) if so, the detail thereof;

(c) steps taken by his Ministry for the protection of temples of National importance of Orissa; and

(d) funds provided for to protect the Konarak temple from destruction by nature for the year 1979-80?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) to (c). Yes, Sir. A Memorandum, prepared by the Department of Cultural Affairs, Govern-